

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated: This the 07<sup>th</sup> day of MAY 2007.

Contempt Application No. 151 of 2006  
IN  
Original Application No. 1049 of 2002.

Hon'ble Dr. K.B.S. Rajan, Member J  
Hon'ble Mr. P.K. Chatterji, Member A

Subhash, S/o late Sri Chandra Pal, Safaiwala  
R/o Village Sarifpur P.O. Chankanwala, Distt: J.P.  
Nagar.

..... Applicant

By Adv: Col. Retd. R.A. Pandey

V E R S U S

1. Sri Shekhar Dutt, Secretary, Ministry of Defence, DHQ PO, New Delhi.
2. Lt. Gen. A.S. Bajwa, Director, General of Artillery, General Staff Branch, Army Headquarter, DHQ PO, New Delhi.
3. Brig. R.K. Kalia, Central Commandant/Officer-in-Charge Artillery Records, Hyderabad.

..... Respondents

By Adv: Sri R.K. Srivastava

O R D E R

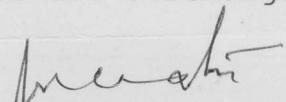
By Dr. K.B.S. Rajan, Member J

Col. R.A. Pandey learned counsel for the applicant and Sri R.K. Srivastava learned counsel for the respondents.

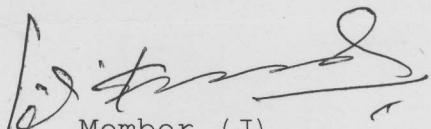
2. In response to order dated 19.03.2007, necessary affidavit with supporting documents, has been filed by the respondents. On perusal of the same, we are satisfied that due consideration has been given to the case of the applicant and the application has been

g

decided on merit. Compliance of the order of the Tribunal has been done Contempt Application is dismissed accordingly. Notices issued to the respondents are discharged.



Member (A)



Member (J)

/pc/